

Revival of Fertilizers and Chemicals Travancore Limited (FACT)

2611. SHRI V. MURALEEDHARAN: Will the Minister of CHEMICALS AND FERTILIZERS be pleased to state:

(a) whether Government has given any financial support to the Fertilizers and Chemicals Travancore Limited (FACT) Kerala;

(b) if so, the details thereof during the last 10 years;

(c) the measures proposed to be taken by Government for revival of the Fertilizers and Chemicals Travancore Limited (FACT), Kerala; and

(d) the steps taken by Government regarding land monetization of FACT?

THE MINISTER OF STATE IN THE MINISTRY OF CHEMICALS AND FERTILIZERS (RAO INDERJIT SINGH): (a) and (b) Government of India has given financial support to the Fertilizers and Chemicals Travancore Limited (FACT) from time to time. During the last ten years, Government of India had released a grant in aid of ₹ 200 crores during financial year 2007-08 to sustain the operations of the company and to restart the shutdown plants. Government also sanctioned a plan loan of ₹ 1000 crore during the year 2016 to avert immediate financial crisis and to restart operations.

(c) The financial restructuring proposal is under examination of Government of India.

(d) Government of India had accorded approval for sale of 169.69 acres of land to BPCL-Kochi Refinery. FACT has concluded sale of 150.9 acres of land to BPCL on 09.05.2018 and received net revenue of ₹ 244.60 crore after adjusting dues of BPCL amounting to ₹ 170 crore.

A proposal seeking approval of the Cabinet for sale of 481.79 acres of FACT land to Government of Kerala has been circulated for Inter-Ministerial consultation on 05.12.2018.

Mining below the Dhanbad-Chandrapura railway line

2612. SHRI G. C. CHANDRASHEKHAR: Will the Minister of COAL be pleased to state:

(a) whether Government has approved mining plan prepared by Central Mine Planning and Design Institute (CMPDIL) for mining below the Dhanbad-Chandrapura railway line (DC line) and if so, the details thereof;